INTIMATION

The candidates with the following Register Numbers who are eligible for Viva-Voce to the post of District Judges by direct recruitment in pursuance of this office Notification No.GOB(I) 8/2020 dated 21.09.2020, are hereby informed that the **Viva-Voce scheduled from 12.7.2021 to 16.7.2021 is re-scheduled** to be conducted on the following dates:

MONDAY, THE 19 TH JULY 2021		
DJM20005	DJM20014	
DJM20007	DJM20019	
DJM20009	DJM20028	
DJM20010	DJM20034	
DJM20013	DJM20055	

TUESDAY, THE 20 TH JULY 2021		
DJM20078	DJM20115	
DJM20092	DJM20118	
DJM20097	DJM20119	
DJM20109	DJM20122	
DJM20110	DJM20125	

THURSDAY, THE 22ND JULY 2021		
DJM20151	DJM20189	
DJM20155	DJM20190	
DJM20158	DJM20191	
DJM20162	DJM20193	
DJM20179	DJM20220	

FRIDAY, THE 23RD JULY 2021		
DJM20222	DJM20245	
DJM20226	DJM20246	
DJM20232	DJM20252	
DJM20236	DJM20260	
DJM20238	DJM20261	

Hence, the aforesaid candidates are hereby directed to be present at **11.30 A.M.**, on the respective dates at Reception Hall, Principal Bench of the High Court of Karnataka, Bengaluru, at their own cost. Further, it is informed to the candidates that no fresh call letters will be issued to them and they are requested to bring the call letter dated 08.06.2021 which is already issued to them along with necessary documents as mentioned in the said call letter and to follow the Special Instructions issued therein.

BY ORDER,

Sd/-(T.G.SHIVASHANKARE GOWDA) REGISTRAR GENERAL